

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

E.P. 3 of 2013 in Appeal No. 228 of 2012

Dated : 4th September, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s SNJ Sugars & Products Ltd. ... Petitioner/
Appellant(s)**

Versus

**Transmission Corporation of Andhra Pradesh
Limited & Ors. Respondent(s)**

**Counsel for the Petitioner/
Appellant(s) : Mr. A. Venayagam Balan**

**Counsel for the Respondent(s) : Mr. Rakesh K. Sharma
Ms. Sangita Chauhan**

ORDER

It is represented that the matter is posted before the Hon'ble Supreme Court on 23.09.2013. So, post the matter on **03.10.2013** for reporting the status of the case pending before the Hon'ble Supreme Court.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk/vt